Central Administrative Tribunal Principal Bench New Delhi

O. A. No.1979/97

This the 4th day of December, 1997.

HON'BLE DR. JOSE P. VERGHESE, CICE CHAIRMAN(J)
HON'BLE MR. N. SAHU, MEMBER(A).

- 1. Satyabir Singh S/o Sh.Ram Swaroop Singh R/o House No.664, Naik Panna, Vill. Bijwasan, New Delhi-61.
- 2. Shail Kumari W/o Sh. Shyam Kumar R/o House No.725 Gulabi Bagh, Delhi.
- 3. Mahavir Prasad S/o Sh. Mam Chand R/o 9/3222-B, Gali No.5 Dharampura, Gandhi Nagar Delhi.
- 4. Nain Singh S/o Sh. Munshi Lal R/o S-2, Block 27, Type-'C' Kali Bari Delhi.
- 5. Sanjay Kumar, S/o Shri Ram Sarup Singh R/o B.No.62, Sewak Park, Navadia, Delhi-62.
- 6. Kalwa Ram
 S/o Sh. Ghamandi Singh
 R/o Juuggi No.8-307
 Gautam Nagar(Behind AIIMS)
 New Delhi.

... Applicants

(By Advocate Sh. U.S. Prasad)

Versus

- Lt.Governor
 National Capital Territory of Delhi
 New Delhi.
- Commissioner of Police Delhi Police Headquarters I.T.O. New Delhi
- 3. Additional Deputy Commissioner of Police
 New Delhi District,
 New Delhi. ... Respondents

(By Departmental representative Shri Mahinder Singh, Sub-Inspector)

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese, VC(J).



A notice were issued in this OA stating that the orders sought in this OA is those passed in similar OA-1104/97. Notice: have been served but none appears on behalf of respondents. Later on departmental representative appearing on behalf of respondents.

In the circumstances this OA is disposed of as per orders passed in OA-1104/97 dated 2.9.97 and the said order shall form the part of the order in the OA as well. This OA is allowed in those terms and no order as to costs.

(N. SAHU) M(A)

(DR. JOSE P.VERGHESE) VC(J)

RB